

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.10 of 2017 (SZ)

Original Application No.18 of 2017 (SZ)

Original Application No.58 of 2017 (SZ)

Original Application No.105 of 2017 (SZ)

Suo Motu Proceedings initiated based on the news item Published
in "The Times of India" Chennai-Edition dated 20.01.2017
on the caption "Bhavani river water unfit for consumption"
and "Waste from Mettupalayam Government Hospital ends up
in bhavani River"

... Applicant(s)

Versus

The Chief Secretary,
Government of Tamil Nadu,
Secretariat, Chennai and others.

... Respondent(s)

With

M.Gobineelan S/o.P.P.Mani,
No.5/1-1,Rest House Road,
Sirumugai,Coimbatore-641 302.

... Applicant(s)

Versus

The Secretary to the Government,
Department of Environment and Forest,
Government of Tamil Nadu,
Secretariat, Fort St.George,
Chennai and others..

... Respondent(s)


24/3/2022
MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM.

With

T.T.Rangasamy,
President,
Bhavaani Nadhineer Matrum Nilathadi Neer
Paadhuhaappuk Kuzhu,
(Bhavani River Water and Ground Water Protection Committee)
Uma Sankar Nilaiyam,L.S.Puram,
Mettupalayam-641 301.

... Applicant(s)

Versus

State Government of Tamil Nadu
Through its Chief Secretary,
Government of Tamil Nadu,
Fort St.George,Chennai and Ors..

... Respondent(s)

With

D.Satheesh Kumar
No.2/17, Ramasamy Pillai Street-3,
Mahadevapuram,
Mettupalayam.

... Applicant(s)

Versus

State Government of Tamil Nadu
Rep.by its Chief Secretary,
Fort St.George,
Secretariat, Chennai and Ors.

... Respondent(s)

L. Sathish Kumar
24/3/2022
MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM,

METTUPALAYAM

Hearing on 28.03.2022

Report by Chief Medical Officer Government Hospital, Mettupalayam Coimbatore

I Dr.L.Karthik Maharajan M.B.B.S.D.C.H son of Thiru.P.Loganathan Hindu aged about 49 now serving as Medical Officer in Government Hospital Mettupalayam Coimbatore District report as follows.

I am the Respondent herein I am filing this report on behalf of Government Hospital Mettupalayam Coimbatore District as such I am well acquainted with the facts of the case from the available records. I have read the Original Applications 10,18,58&105 of 2017 filed by the Petitioner in support of the above Original Application Order dated 22.3.2021,15.7.2021 , 09.9.2021, 23.11.2021, 23.12.2021 ,01.02.2022,28.02.2022 and I submit the following before the Hon'ble National Green Tribunal for kind consideration.

I humbly submit that the narrated facts are true to the best of my knowledge.

I submit before the Hon'ble National Green Tribunal that Construction of Combined Sewage Treatment Plant(100 KLD) in Government Hospital Mettupalayam was completed and it is in Operation. letter submitted by Assistant Executive Engineer Public Works Department Buildings (M) Rural Section, Medical Works, Coimbatore. number F55/OtherGH/2022/AE dated 22.03.2022.


MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM.

In View of the above it is therefore prayed that this Honourable Tribunal may be pleased to accept this individual response and may deem fit and proper in the facts and circumstances of this case and thus render justice.

L. Karthik Maharajan
21/3/22
MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM.

Verification

I Dr.L.KarthikMaharajan Chief Medical Officer Government Hospital Mettupalayam, Coimbatore District herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

L. Karthik Maharajan
21/3/22
MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM

L. Karthik Maharajan
21/3/22
MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM

PUBLIC WORKS DEPARTMENT

From
Er.K.Kavya,B.E
Assistant Engineer PWD.,
Building (M) Rural section,
Medical works,
Coimbatore.

To
The Chief Medical Officer
Government Hospital,
Mettupalayam.

Letter No: F55/OtherGH/2022 /AE/ Dated 22.03.2022

Sir,

Sub : Buildings – Construction of Combined Sewage Treatment plant (100 KLD) –
Progress of work – report submission -Regarding.

Ref :1)G.O.(Ms)No.554 Health and Family Welfare (H1) Department dated
16.12.2020

In reference 1st cited the Government have accorded Administrative sanction for Rs: 102.00 Lakhs for the work of “Construction of (100 KLD) Combined Sewage Treatment Plant at Government Hospital Mettupalayam” in Coimbatore District.

Presently, the sewage, blood and laundry effluent line has been linked to the Collection tank and the treatment system is in operation.

I here with submitting this report for your kind perusal and favor of further action.

Encl ; 1) Copy of G.O

K. Kavya
28/3/2022

Assistant Engineer, PWD
Buildings (M) Rural section,
Medical works, Coimbatore-01